NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 73/(MAH)/2017 CA No.

CORAM:

0

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: M/s. Ramkrishna Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION
Rajish Shah Advocate
Ahmed Chunawala

SIGNATUR

Common Order

CSA No.73/230-232/NCLT/MB/MAH/2017

CSA No.74/230-232/NCLT/MB/MAH/2017

CSA No.75/230-232/NCLT/MB/MAH/2017

CSA No.76/230-232/NCLT/MB/MAH/2017

Company Applications are allowed. vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)